

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-3824/2017

New Delhi, this the 07th day of August, 2019

Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)

Rajni Goyal
Aged 27 years, Group 'B',
Assistant Section Officer,
W/o Sh. Puneet Mittal,
R/o House No. 503, B-10 Tower,
Nirmal Chaya Society, VIP Road,
Zirkapur, Punjab-1404603. ...Applicant

(through Sh. Asish Nischal)

Versus

1. The Union of India,
Through Secretary,
Department of Expenditure,
Ministry of Finance,
North Block, New Delhi-110001.
2. The Secretary,
Department of Fertilizers,
Ministry of Chemicals and Fertilizers,
Shastri Bhawan, New Delhi-110001.
3. The Secretary,
Ministry of External Affairs,
Jawaharlal Nehru Bhawan,
23-D, Janpath, New Delhi-110001. ...Respondents

(through Dr. Ch. Shamshuddin Khan)

ORDER(ORAL)**Hon'ble Sh. S.N. Terdal, Member (J)**

Learned counsel for the applicant submits that the OA has become infructuous. Hence, the OA is dismissed as it has become infructuous. No order as to costs.

(A.K. Bishnoi)
Member(A)**(S.N. Terdal)**
Member(J)

/ns/